

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) and (c). At the meeting, the operators were advised to take the following additional measures to enhance safety of operations:—

- (i) All pilots should practise flight procedures during emergencies on simulators during refresher courses;
- (ii) Overhaul life of aircraft component should be reviewed; and
- (iii) Air India and Indian Airlines should establish separate quality control and quality assurance divisions in view of their large scale operations.

Operators were also advised to improve airworthiness standards of aircraft and safety of operations by strengthening of quality control set up, prompt rectification of snags, establishment of adequate maintenance facilities, monitoring of Digital Flight Data Recorder and Cockpit Voice Recorder readouts, pre-flight medical examination of crew, observance of special precautions while operating to/from short airfields, adherence to standard operating procedures etc.

Black Money Utilisation

5441. SHRI RAM KAPSE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to channelise the black money in the field of oil and natural gas exploration and telecommunications;

(b) if so, the details of the proposals in this regard; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). There have been suggestions from Government Departments for mobilising resources to attract undisclosed income. No concrete proposal has so far emerged.

Tourism Development in Maharashtra

5442. SHRI ANNA JOSHI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the amount of financial assistance provided by the Union Government for the development of tourism in Maharashtra during 1993-94;

(b) the details of these projects/historical places for which such assistance has been provided;

(c) the names of places, out of them, which are located in the backward areas of Maharashtra; and

(d) the details of such proposals pending with the Union Government for grant of financial assistance during 1994-95 and 1995-96?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c). The Central Department of Tourism sanctioned projects/schemes amounting to Rs. 356.60 lakhs to the State Government of Maharashtra during 1993-94 for de-